

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 174 OF 2015

Dated: 30th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Noida Power Company Ltd.

...Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sanjay Singh
Mr. Paramhans for UPERC

Mr. Rakesh Bajpai for R.3

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **27.04.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson